

(a) whether there are Institutions in India to teach and guide the well-educated youngmen for propagation of Indian culture and tradition; and

(b) if so, the names and location thereof, and the amount of money granted to them by Government annually?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b). Culture and civilisation of India are being taught in practically every educational institution in the country. A number of institutions impart training in performing and plastic arts, such as, music, dance, drama, sculpture, paintings, etc. There is no institution in the country set up with the specific purpose of teaching and guiding well educated youngmen for propagation of India's culture and tradition. It is expected that those who have made a deep study of Indian culture would be able to propagate it as well. However, the Government have instituted a scheme under which teachers from secondary schools and colleges are given refresher courses on many aspects of Indian Art and Culture. The teachers in turn will acquaint the students of their respective institutions with the country's cultural heritage.

Till now, only two refresher courses for teachers of Secondary Schools and Colleges from various parts of the country have been organized in Delhi through the University of Delhi. The third refresher course will be inaugurated on the 19th December.

**Extension of Facilities of Nutritious food for Children in Rural Area**

4670. SHRI MARTAND SINGH OF REWA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government intend to extend the facilities of nutritious food to children in the rural areas; and

(b) if so, the name of the States to which this scheme has been proposed to be extended?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b). The Special Nutrition Programme of the Department of Social Welfare is currently operating in the tribal as well as drought and famine stricken areas apart from urban slums. The present programme will need to be consolidated before its extension to the rural areas consistent with the financial resources is considered.

**Non-Payment of Sugarcane Price within stipulated period in Tamil Nadu**

4671. SHRI M. R. LAKSHMINARAYANAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the sugar factories in Tamil Nadu were supposed to pay the minimum price Rs. 7.37 per quintal to the sugarcane growers within 14 days of supply of sugarcane in lumpsum for the season 1971-72;

(b) if so, whether certain factories fail to do so; and

(c) the names of the defaulting factories and the action proposed to be taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) to (c). The information is being collected from the Government of Tamil Nadu and will be laid on the Table of the Sabha.

**Penalties charged from Contractors**

4672. SHRI VAYALAR RAVI: Will the Minister of WORKS AND HOUSING be pleased to state the number of Contractors from whom penalties have been charged for faults in execution of work or delays during 1970-72 and the particulars of each case?